

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**STARRED QUESTION NO.196**  
**TO BE ANSWERED ON 10<sup>th</sup> MARCH, 2016**

**AMENDMENT IN MAJOR PORT TRUST**

\*196. SHRI SUVENDU ADHIKARI:

Will the Minister of SHIPPING be pleased to state:

**पोतपरिवहनमंत्री**

- (a) whether the Government proposes to amend the Major Port Trust Act, 1963 so as to modernize its institutional structure and secure greater operational freedom for the ports;
- (b) if so, the details of the provisions amended/likely to be amended in the said Act;
- (c) whether the Government has received Detailed Project Report (DPR) from Kolkata Port Trust for developing rail-cum-road connectivity for Sagar Island deep sea port, and if so, the details thereof; and
- (d) the follow-up action taken thereon?

**ANSWER**

MINISTER OF SHIPPING

(SHRI NITIN JAIRAM GADKARI)

- (a)&(b):The Government is examining various options to modernize the institutional structure of ports to promote efficiency and productivity and to provide greater autonomy and operational flexibility in decision making.
- (c): No, Madam.
- (d): Does not arise.

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